

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	For Compliance	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. DEEPA-J 9242419542	Respondent No. 2	
2. S.VIVEKANANDA for VCB Associates 9845428653	For Petitioner	

Shri Vivekananda, filed vakalat for petitioner. He has filed a memo along with Annexures. Counsel for petitioner is directed to serve the three Annexures which are said to have not been received by the respondent. Registry has raised some objections over Form No.5 filed by the petitioner and the counsel for petitioner is directed to comply the same.

Fresh notice to R-1. Meanwhile, objections on behalf of R-2.

List it on 24.08.2017.


MEMBER (J)


MEMBER (T)